

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 328**

**TO BE ANSWERED ON DECEMBER 08, 2022**

**HOUSING FOR ALL**

**NO. 328. SHRI BRIJBHUSHAN SHARAN SINGH:  
SHRI PRATAP CHANDRA SARANGI:  
SHRI P.P. CHAUDHARY:  
SHRI SANGAM LAL GUPTA:  
DR. RAMAPATI RAM TRIPATHI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the work under Pradhan Mantri Awas Yojana – Housing for All has been initiated and if so, the details thereof, State-wise;**
- (b) whether the houses under the said scheme have already been constructed and if so, the details of total number of houses built in the country, State-wise including Rajasthan; and**
- (c) the number of people who have been benefitted under the said scheme till date?**

**ANSWER**

**THE MINISTER OF STATE IN THE**

**MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a) to (c): Yes, Sir. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U), Housing for All since 2015 to provide pucca house with basic amenities to the eligible urban families across the country. As on 28.11.2022, 1.20 crore houses have been sanctioned for the eligible households of urban India including Rajasthan. Out of this, more than 64 lakh have been completed and delivered to the beneficiaries and remaining are at various stages of construction/grounding. The State-wise details of houses sanctioned, grounded and completed is at Annexure.**

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**State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U**

S. No.	States/UTs	Houses Sanctioned (Nos.)	Houses Grounded (Nos.)	Houses Completed (Nos.)
1	Andhra Pradesh	20,74,770	19,08,828	6,32,330
2	Bihar	3,27,321	3,09,599	98,936
3	Chhattisgarh	3,06,043	2,56,429	1,55,393
4	Goa	3,150	2,995	2,814
5	Gujarat	10,60,383	9,20,579	7,18,785
6	Haryana	1,66,762	91,400	55,278
7	Himachal Pradesh	13,249	12,826	8,521
8	Jharkhand	2,34,369	2,14,293	1,16,226
9	Karnataka	7,06,352	5,98,612	2,79,796
10	Kerala	1,66,661	1,32,793	1,04,730
11	Madhya Pradesh	9,60,261	8,95,900	5,55,956
12	Maharashtra	15,11,619	9,80,974	6,58,312
13	Odisha	2,13,846	1,66,548	1,15,389
14	Punjab	1,32,916	1,05,392	58,239
15	Rajasthan	2,76,766	1,88,358	1,37,716
16	Tamil Nadu	6,88,862	6,30,133	4,81,061
17	Telangana	2,49,467	2,39,424	2,11,992
18	Uttar Pradesh	16,89,827	15,18,085	11,84,821
19	Uttarakhand	62,763	42,546	25,268
20	West Bengal	6,91,150	5,11,989	2,99,553
<b>Sub-total (States)</b>		<b>1,15,36,537</b>	<b>97,27,703</b>	<b>59,01,116</b>
21	Arunachal Pradesh	9,002	8,526	3,900
22	Assam	1,61,478	1,56,007	63,999
23	Manipur	56,037	46,911	9,252
24	Meghalaya	4,759	3,776	1,098
25	Mizoram	40,756	38,340	6,009
26	Nagaland	32,335	32,100	10,849
27	Sikkim	704	579	183
28	Tripura	94,162	81,542	62,595
<b>Sub-total (N.E. States)</b>		<b>3,99,233</b>	<b>3,67,781</b>	<b>1,57,885</b>
29	A&N Islands	378	377	45
30	Chandigarh	1,271	1,197	1,126
31	D&NH and D&D	10,481	9,565	7,371
32	Delhi	30,195	28,710	27,308
33	J&K	49,146	47,281	16,147
34	Ladakh	1,366	1,074	643
35	Lakshadweep	-	-	-
36	Puducherry	16,394	16,031	7,423
<b>Sub-total (UTs)</b>		<b>1,09,231</b>	<b>1,04,235</b>	<b>60,063</b>
<b>Total</b>		<b>120.45 lakh**</b>	<b>106.01 lakh*</b>	<b>64.60 lakh*</b>

\* Includes completed (3.41 lakh)/grounded (4.01 lakh) houses of JnNURM during mission period.

\*\*Out of 122.69 lakh houses sanctioned as on 31.03.2022, 2.24 lakh non-starter houses have been curtailed by some States against which, States to put up new proposals under BLC vertical of PMAY-U.